

DIVISION BENCH  
COURT – I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/159(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
3. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	UCO BANK VS GAURAV PODDAR
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr. Santosh Kumar Ray, Adv. : For Financial Creditor  
Ms. Rituparna Sanyal, Adv.  
Ms. Zeba Khan, Adv.  
Ms. Muskan Saha, Adv.

Ms. Shreya Choudhary, Adv. : For RP  
Mrs. Rachna Jhunjunwala, RP

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the RP states that the hard copy of report will be filed with the Registry during the course of the day. Let the same be done.
3. Post this matter thereafter for hearing on **6/3/2024**. In the meantime, Personal Guarantor may file its response, if any.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**